

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2022				
Court- wise pendency of Cases as on 31.10.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. Debbarma, District and Sessions Judge, Agartala	708	219	927
2	Sri Gobinda Das, ADJ., (Court No. 2), Agartala	610	244	854
3	Sri Amrendra Kumar Singh, ADJ., (Court No. 3), Agartala	0	117	117
4	Sri Debasish Kar, ADJ., (Court No. 4), Agartala	613	233	846
5	Sri Mridul Chakarborty, ADJ., (Court No. 5), Agartala	232	332	564
6	Smti Sudipta Choudhury, Judge, Family Court, Agartala	589	348	937
7	Sri V. P. Debbarma, Addl. Judge, Family Court, Agartala	511	398	909
8	Smt. Tanusree Debnath, CJ (Sr. Div) & ASST. S.J., (Court No.1), Agartala	528	33	561
9	Sri Dulal Kanti Shukla Das, CJ (Sr. Div) & ASST. S.J., (Court No.2), Agartala	599	29	628
10	Sri P.P. Paul, CJM-cum-Civil Judge (Sr. Div), Agartala	226	976	1202
11	Smt. Aparajita Debbarma, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	98	1406	1504
12	Smti. Yashvi Taneja, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	195	516	711
13	Sri Ayan Choudhury, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	134	793	927
14	Smti. Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	37	493	530
15	JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala (Vacant), charge remains with Smti Dorothy Jamatia , JM., First Class-cum-Civil Judge (Jr. Div),(Court No.1), Agartala	20	583	603
16	JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala (Vacant), charge remains with Smti.Deepa Bhattacharyya , JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala	46	877	923
17	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala (Vacant), charge remains with Smti Aparajita Singha , JM, First Class-cum-Civil Judge (Jr. Div), (Court No. 6), Agartala	40	1045	1085
18	Smti. Deepa Bhattacharyya, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala	37	798	835
19	Smti. Aparajita Singha, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala	40	873	913
Total		5263	10313	15576
Station-wise pendency of Cases as on 31.10.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4163	9567	13730
Total		4163	9567	13730
2	Family Court, Agartala	589	348	937
3	Addl. Judge, Family Court, Agartala	511	398	909
Total		1100	746	1846
Grand Total		5263	10313	15576

Gomati District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2022				
Court- wise pendency of Cases as on 31.10.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Arindam Paul, District and Sessions Judge, Udaipur	186	170	356
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	216	132	348
3	Sri Subhra Nath, Judge, Family Court, Udaipur	184	289	473
4	Civil Judge (Sr. Div) & Asstt. Sessions Judge, Udaipur (now, Vacant), charge of the Court remains with the CJM-cum-Civil Judge (Sr. Div), Udaipur	247	44	291
5	Smti, Debaleena Kilikdar CJM-cum-Civil Judge (Sr. Div), Udaipur	88	397	485
6	Sri Rajarshi Chakaraborty, CJ (Jr. Div)-cum- JM. First Class, Udaipur	26	262	288
7	Smti. Debjani Majumder, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	9	308	317
8	Smti. Archana Reang, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	12	370	382
9	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Amarpur	15	648	663
10	Smti Susmita Das, CJ (Jr. Div) -cum-JM First Class, Amarpur	7	627	634
Total		990	3247	4237
Station-wise pendency of Cases as on 31.10.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	784	1683	2467
2	Amarpur	22	1275	1297
Total		806	2958	3764
3	Family Court, Udaipur	184	289	473
Grand Total		990	3247	4237

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2022				
Court- wise pendency of Cases as on 31.10.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Belonia	462	225	687
2	Sri Uttam Hrishi Das, Judge, Family Court, Belonia	143	123	266
3	Sri Sushanta Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	85	48	133
4	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	36	479	515
5	Smti. Mitra Das, CJ (Jr. Div)-cum-JM First Class, Belonia	154	580	734
6	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	46	510	556
7	Sri Tapan Debbarma, Addl. District & Sessions Judge, Sabroom,	175	35	210
8	Smti. Swastika Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	12	211	223
9	Sri Aritra Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	40	140	180
Total		1153	2351	3504
Station-wise pendency of Cases as on 31.10.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	783	1842	2625
2	Sabroom	227	386	613
Total		1010	2228	3238
3	Family Court, Belonia	143	123	266
Grand Total		1153	2351	3504

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2022				
Court- wise pendency of Cases as on 31.10.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District and Sessions Judge, Kailashahar	151	148	299
2	Smti Jhuma Datta Choudhury Additional District and Sessions Judge, Kailashahar	17	88	105
3	Sri Dhiman Debbarma, Judge, Family Court, Kailashahar	171	282	453
4	Smti Lopamudra Dasgupta, CJ (Sr. Div) & ASST. SJ., Kailashahar	208	13	221
5	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	99	466	565
6	Sri Amarjit Dey, CJ (Jr. Div)-cum- JM First Class, Kailashahar	182	177	359
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) (Vacant) charge remains with Sri Amarjit Dey, CJ (Jr. Div)-cum- JM First Class, Kailashahar	48	170	218
8	Smt. Papri Debbarma, JM., First Class-cum-Civil Judge (Jr.Div), Kailashahar (Court No.2)	44	207	251
Total		920	1551	2471
Station-wise pendency of Cases as on 31.10.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	749	1269	2018
Total		749	1269	2018
2	Family Court , Kailashahar	171	282	453
Grand Total		920	1551	2471

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2022				
Court- wise pendency of Cases as on 31.10.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Dharmanagar	437	333	770
2	Sri Soumyo Bikash Das, Additional District & Sessions Judge, Dharmanagar	112	209	321
3	Shri Yoginder Pal, Judge, Family Court, Dharmanagar	268	205	473
4	Sri Shaurav Saha, CJ (Sr. Div) & ASST. SJ., Dharmanagar	177	26	203
5	Sri Saamyojyoti Debnath, CJM-cum-Civil Judge (Sr. Div.), Dharmanagar	98	276	374
6	Ms. Surabhi Shekhar, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	181	417	598
7	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	91	295	386
8	Sri Raja Gupta, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	196	198
9	Sri Piyush Priyadershi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	2	182	184
Total		1368	2139	3507
Station-wise pendency of Cases as on 31.10.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1096	1556	2652
2	Kanchanpur	4	378	382
Total		1100	1934	3034
3	Family Court, Dharmanagar	268	205	473
Grand Total		1368	2139	3507

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2022				
Court- wise pendency of Cases as on 31.10.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. B. Dutta, District & Sessions Judge, Sonamura	211	462	673
2	Smti Sarmistha Mukherjee, Judge, Family Court, Sonamura	33	109	142
3	Sri Sarbajeet Choudhury, CJM-cum-Civil Judge (Sr. Div), Sonamura	184	536	720
4	Sri Kaushik Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Sonamura	83	384	467
5	Smti Madhumita Paul, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	46	253	299
6	Sri Ashit Debnath, Additional District & Sessions Judge, Bishalgarh	173	287	460
7	Smti Chhandita Debnath, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	38	826	864
8	Sri Ali Haydar Khan, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	80	717	797
Total		848	3574	4422
Station-wise pendency of Cases as on 31.10.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	524	1635	2159
2	Bishalgarh	291	1830	2121
Total		815	3465	4280
3	Family Court , Sonamura	33	109	142
Grand Total		848	3574	4422

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2022				
Court- wise pendency of Cases as on 31.10.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smti. Sankari Das, District and Sessions Judge, Khowai,	225	363	588
2	Sri Hrishikesh Chakrabarti, Judge, Family Court, Khowai	96	93	189
3	Smti. Nandita Bhattacharyya, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	74	37	111
4	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Khowai	29	664	693
5	Sri Koushik Karmakar, CJ (Jr. Div)-cum- JM., First Class, Khowai	46	855	901
6	Smt. Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	21	900	921
Total		491	2912	3403
Station-wise pendency of Cases as on 31.10.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	395	2819	3214
Total		395	2819	3214
2	Judge, Family Court, Khowai	96	93	189
Grand Total		491	2912	3403

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2022				
Court- wise pendency of Cases as on 31.10.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Goutam Sarkar, District and Sessions Judge, Ambassa	81	176	257
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	10	93	103
3	Sri Ramdas Chattopadhyay, Judge, Family Court, Ambassa,	10	11	21
4	Sri Rahul Roy, Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	35	5	40
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	27	78	105
6	Smti Reena Debbarma, CJ (Jr. Div)-cum- JM., First Class, Ambassa	10	65	75
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	103	164	267
8	Sri Sanjan Lal Tripura, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	5	408	413
9	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	45	457	502
10	Sri Ramanuj Bhattacharjee, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	10	287	297
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	13	165	178
12	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Ganda Twisa	0	49	49
13	Sri Thomas Lalditsaka Darlong, Civil Judge (Jr. Div)-cum- J.M. First Class., Ganda Twisa	2	50	52
Total		351	2008	2359
Station-wise pendency of Cases as on 31.10.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	163	417	580
2	Kamalpur	153	1029	1182
3	Longtharai Valley	23	452	475
4	Ganda Twisa	2	99	101
Total		341	1997	2338
5	Family Court, Ambassa	10	11	21
Grand Total		351	2008	2359

District-wise pendency of Civil and Criminal Cases as on 31.10.2022				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	5263	10313	15576
2	Gomati District, Udaipur	990	3247	4237
3	South Tripura District, Belonia	1153	2351	3504
4	Unakoti Judicial District, Kailashahar	920	1551	2471
5	North Tripura District, Dharmanagar	1368	2139	3507
6	Sepahijala District, Sonamura	848	3574	4422
7	Khowai District, Khowai	491	2912	3403
8	Dhalai District, Ambassa	351	2008	2359
Total		11384	28095	39479